

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No.163/(MAH)/2017

CORAM:

Present: :

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: M/s. Pri Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Ahmed Churawal a	Adv	<i>Ahmed</i>

COMMON ORDER

T.C.S.P. No.161/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 162/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 163/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 164/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. These are Scheme Petitions. "~~Admitted~~" *Adjudged. Reports awaited.*
3. To be listed for Final Hearing on 7th June, 2017.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 01.05.2017